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**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No.2555 of 2002

New Delhi, this the 30th day of September 2002

**HON'BLE SHRI JUSTICE V.S. AGGARWAL, CHAIRMAN
HON'BLE SHRI M.P. SINGH, MEMBER (A)**

Shri Sunil Kumar Trivedi S/o Shri Madan Mohan Trivedi,
Ex-Postal Assistant of Delhi East Postal Division,
R/o New Seema Puri Delhi, address for service of notices
C/o Sh. Sant Lal, Advocate, C-21 (B) Multan Nagar,
New Delhi-56.

.....Applicant
(By Advocate : Shri Sant Lal)

VERSUS

1. The Union of India, through the Secretary,
Ministry of Communications, Dept. of Posts,
Dak Bhawan, New Delhi-110001.
2. The Sr. Supdt. of Post Offices,
Delhi East Division, Delhi-110051.

....Respondents

ORDER (ORAL)

Shri Justice V.S. Aggarwal, Chairman:

The sole prayer made by the applicant is that his review petition dated 5.7.2002, a copy of which is Annexure 1, is pending and no decision in this regard has been taken.

2. Without going into the merits of the present application, the application is disposed of with a direction to Respondent No.1 to consider the said review petition of the applicant and to pass a speaking order preferably within a period of six months from the date of receipt of a copy of a certified copy of this order.

3. OA is disposed of.


(M.P. Singh)
Member (A)


(V.S. Aggarwal)
Chairman

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